

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/12(CHE)/2024
NAME OF THE PETITIONER : Eisenmann India Pvt Ltd
NAME OF THE RESPONDENT(S) : Poclain Hydraulics Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. K.Seshasayee for the Petitioner. Ld. Counsel Mr. Jerin Asher Sojan for the Respondent.

In this case reply has been e-filed and served on the Respondent.

Physical copy of the reply be filed.

Petitioner is directed to give rejoinder within 3 weeks.

Post the Petition for hearing on **08.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk